

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/100/KOB/2024 in IBA/13/KOB/2020
SECTION	SEC. 60(5) IBC.
NAME OF PARTIES	BAYWATCH STUDIO APARTMENT SUBSCRIBERS CHARITABLE SOCIETY (REG. NO. T 460/12) REPRESENTED BY SECRETARY V/S K PARAMESWARAN NAIR (LIQUIDATOR) IN THE MATTER OF SREE BHADRA PARKS AND RESORTS LIMITED 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ASWATHI M K
RESPONDENTS ADVOCATE/ PROFESSIONAL	

09 April 2024

O R D E R

IA(IBC)/100/KOB/2024 in IBA/13/KOB/2020

Learned Counsel, Ms. Aswathi M K appears physically on behalf of the Applicant. Learned Counsel, Mr. Vinod P V appears physically on behalf of the Liquidator. Learned Liquidator, Mr. K Parameswaran Nair appears through virtual mode.

At the request of the Counsel appearing for the Petitioner list this matter for further consideration on **18.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**